

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4446
ANSWERED ON:18.12.2000
MISUTILISATION OF FUNDS BY N.E. STATES
RAMSINH PATALIYABHAI RATHWA

Will the Minister of POWER be pleased to state:

to the reply given to Unstarred Question No. 4710 dated August 24, 2000 and state:

- (a) whether the Government of N.E. States have submitted their reports regarding utilisation of funds allocated for the purchase of energy meters;
- (b) if so, the details thereof; and
- (c) if not, the time by which the utilisation reports from the State Governments are likely to be submitted?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) & (b): During 1999-2000, Rural Electrification Corporation sanctioned a loan assistance of Rs. 516 crores to the Electricity Department, Government of Manipur for purchase of energy meters and, on the basis of invoices a sum of Rs. 3.4 crores (90% of Rs. 3.77 crores towards cost of material) was released to the Government of Manipur on 31st March, 2000. The Electricity Department, Government of Manipur have reported that they released the following amount of money to the manufactures out of the payments released by Rural Electrification Corporation (REC):-

- i) State Electricity Department (SED), Government of Manipur has released Rs. 1.83 crores to M/s. Capital Power Systems Ltd. upto October, 2000.
- ii) SED has released Rs. 1.20 crore to M/s. Elymer Electric upto October, 2000.
- iii) The balance amount of Rs. 36.54 lakhs is being released shortly as informed by the SED.

(c) : It has further been reported by Electricity Department, Government of Manipur that disbursement of payment for energy meters will be cleared during the current financial year.